

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

CP 105/94 : Date of order 17.10.94

Dileep Shivpuri : Petitioner

V/s

R.C. Sook : Non-petitioner

None present for the parties

CORAM

Hon'ble Mr. Gopal Krishna, Member (Judicial)

Hon'ble Mr. O.P. Sharma, Member (Administrative)

PER HON'BLE MR. O.P. SHARMA, MEMBER (ADMINISTRATIVE)

The registered notice sent to alleged contemner has been received back from the postal authorities with the remarks "No such person". In these circumstances, the contempt taken notice of by the Tribunal suo-motu is dismissed, as being infructuous.

  
(O.P. SHARMA)  
MEMBER(A)

Gopal Krishna  
(GOPAL KRISHNA)  
MEMBER(J)